

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED Q. No 1859
TO BE ANSWERED ON 30th JULY, 2021**

IMPROVING HEALTH INFRASTRUCTURE TO COUNTER PANDEMICS

1859 SHRIMATI VANGA GEETHA VISWANATH:

SHRI KOTHA PRABHAKAR REDDY

SHRI MANNE SRINIVAS REDDY

SHRI KOMATI REDDY

SHRI VENKAT REDDY

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Union and States have taken steps for the improvement of health infrastructure to brace successive waves of the COVID-19 pandemic;
- (b) if so, the details thereof and the future action plan thereon, phase/State/UT-wise; and
- (c) the details of improvement in health infrastructure pre and post COVID-19 pandemic covering public and private hospitals along with funds sanctioned and utilized thereof, State/UT/year-wise?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(DR. BHARTI PRAVIN PAWAR)**

(a) to (c): Although Health is a state subject, Government of India has provided the required technical support and has also supported the states through logistic and financial support to further strengthen the existing health infrastructure to tackle COVID-19 pandemic.

Some of the ongoing initiatives to further strengthen healthcare infrastructure include:

- With the intent to reduce the risk of cross infection to non-COVID patients as well as to maintain continuity of non-COVID essential health services in the country, a three-tier arrangement of dedicated COVID-19 health facilities [(i) COVID Care Center (CCC); (ii) Dedicated COVID Health Centre (DCHC) and (iii) Dedicated COVID Hospital (DCH)] has been implemented in the country.

- Government of India, to supplement the hospital facilities has roped in tertiary care hospitals under ESIC, Defence, Railways, paramilitary forces, Steel Ministry etc. Further, many large temporary treatment facilities were established by DRDO to manage surge in COVID-19 cases in the country.
- The isolation bed capacity and ICU bed capacity which was only 10,180 and 2,168 before the first lockdown (as on 23rd March 2020) in being enhanced continuously and is currently at 18,02,949 isolation beds and 1,24,514 ICU beds (as on 28th July 2021).
- The daily liquid medical oxygen (LMO) supply, which was about 1292 MTs per day in February 2021 increased to 8593 MTs in April 2021. On 28th May 2021, a total of 10,250 MTs of LMO was allocated to the states. This was done by enhancement of LMO production in steel plants as well as in other LMO plants. Restrictions were imposed on industrial use of oxygen.
- A dynamic and transparent framework for allocation of medical oxygen in consultation with States/UTs and all the stakeholders such as relevant Ministries, manufacturers/suppliers of liquid oxygen etc. was prepared.
- Online digital solutions viz. Oxygen Demand Aggregation system (ODAS) and Oxygen Digital Tracking System (ODTS) have been developed to ascertain the demand for medical oxygen from all medical facilities and to track their transportation.
- To avoid wastage of medical oxygen, guidelines on rational use of oxygen were issued on 25th September 2020, and further revised and disseminated to States on 25th April 2021.
- 1,02,400 oxygen cylinders were procured in April and May of 2020 and distributed to States. Further orders for additional 1,27,000 cylinders have been placed on 21.04.2021 (54,000 jumbo cylinders (D type) and 73,000 regular cylinders (B type). Deliveries of the same have started and 53,056 (40,729 B-type and 12,327 D-type) cylinders have been delivered as on 26th July 2021.
- To generate oxygen at the health facility level, PSA plants are being established in each district hospitals, especially in far flung areas enabling the hospitals to become self-sufficient in generation of oxygen for their needs and thereby, reduce the burden on the medical oxygen supply grid across the country.
- Further, to fast-track the availability of Medical Oxygen in rural and peri-urban areas, more than 39,000 oxygen concentrators have been allocated to various States.
- A COVID Drugs Management Cell (CDMC) has been set up in the Department of Pharmaceuticals (DoP) to oversee the management of smooth supply of drugs used in COVID-19 management.
- A Drugs Coordination Committee (DCC) has been constituted as an institutional mechanism under Department of Pharmaceuticals for efficient decision making on all the issues with respect to COVID-19 related drugs including availability through inter-departmental consultations.
- Remdesivir is a patented drug, manufactured in India under voluntary licenses granted by Gilead Life Sciences USA (the patent holder) to 7 Indian pharmaceutical companies. Manufacturing capacity was augmented from 38 lakh vials per month in March 2021 to nearly 122 lakh vials per month in June 2021. In addition, 40 additional manufacturing sites

were approved by the CDSCO, thus increasing the manufacturing sites from 22 (in March 2021) to 62 (June 2021).

- All States/UT and State Drugs Controllers have been requested to verify stock of drugs and check other malpractices and take effective steps to curb hoarding and black marketing of some drugs like Remdesivir.
- Department of Pharmaceuticals and the Drug Controller General of India (DCGI) have actively coordinated with the industry to enhance availability of Amphotericin B through identification of manufacturers, alternate drugs and expeditious approvals of new manufacturing facilities.
- Besides, the existing five manufacturers, DCGI had issued permissions to manufacturing / marketing of Amphotericin B Liposomal Injection to six additional firms.
- Ministry of Health & Family Welfare continues to provide technical guidance for managing various aspects of COVID-19. So far more than 150 guidelines/advisories/SoPs/plans have been provided to States/UTs. Taking note of ingress of COVID-19 pandemic in peri-urban and rural areas, Ministry of Health & Family Welfare on 16th May 2021 issued an SOP on COVID-19 Containment & Management in Peri-urban, Rural & Tribal areas.
- Further COVID-19 treatment protocols and advisories both for adults as well as pediatric age groups were issued and widely disseminated to promote rational use of drugs and oxygen.
- During the F.Y. 2019-20. funds to the tune of Rs.1113.21 crore was released to the States/UTs under NHM towards management and containment of COVID-19 pandemic. Details are given at **Annexure-I**.
- In September 2020, the Union Government further allowed use of SDRF by the States for oxygen generation and storage plants in hospitals; strengthening ambulance services for transport of patients; and setting up containment zones, COVID-19 care centres. States were allowed to spend maximum 35% of annual allocation of funds under SDRF for the financial year 2019-20. The ceiling was further enhanced to 50% during the financial years 2020-21 and 2021-22 for containment measures of COVID-19.
- During the FY 2020-21, funds to the tune of Rs.8257.88 crore has been released to the States/UTs towards the India COVID-19 Emergency Response and Health System Preparedness Package. Details are given at **Annexure-II**.
- In addition, 'India COVID-19 Emergency Response & Health System Preparedness Package: Phase-II' has also been approved by the Cabinet with Rs 23,123 crores (with Rs. 15,000 Cr as Central Component & Rs 8,123 Cr as State component) and is to be implemented from 1st July 2021 to 31st March 2022.

It includes support to State/UT level for ramping up Health Infrastructure including those in rural, tribal and peri-urban areas closer to the community, providing support for procurement of drugs and diagnostics to enhance service delivery at district and sub district levels for management of COVID-19 cases (including pediatric care) and for maintaining a buffer of drugs, support for IT Interventions such as implementation of Hospital Management Information System and expanding access to tele-consultations in all districts, and support for capacity building and training for all aspects of management of COVID-19.

- Further, under the National COVID Vaccination Program, Government of India is procuring vaccines and providing them free of cost to States and UTs. As on 25th July 2021, a total of about 44.91 crore doses have been supplied to States/UTs from all sources i.e Government of India's Covid vaccine supply free of cost to all States/UTs, State/UTs and Private Hospitals procured Covid vaccine.

Central Release of Grants in aid for management and containment COVID-19 (in Rs. Crores)

S. No.	Name of the State /UTs	Central Releases
		2019-20
1	Andaman & Nicobar Islands	0.74
2	Andhra Pradesh	37.11
3	Arunachal Pradesh	8.91
4	Assam	72.73
5	Bihar	66.79
6	Chandigarh	1.04
7	Chhattisgarh	25.97
8	Dadra & Nagar Haveli	0.52
9	Daman & Diu	0.45
10	Delhi	22.26
11	Goa	1.48
12	Gujarat	29.69
13	Haryana	37.11
14	Himachal Pradesh	18.55
15	Jammu & Kashmir (including Ladakh)	29.69
16	Jharkhand	25.97
17	Karnataka	59.37
18	Kerala	74.21
19	Lakshadweep	0.22
20	Madhya Pradesh	55.66
21	Maharashtra	74.21
22	Manipur	5.94
23	Meghalaya	5.94
24	Mizoram	3.71
25	Nagaland	3.71
26	Orissa	37.11
27	Puducherry	0.74
28	Punjab	40.82
29	Rajasthan	85.35
30	Sikkim	2.98
31	Tamil Nadu	48.24
32	Telangana	33.40
33	Tripura	7.42
34	Uttar Pradesh	132.09
35	Uttarakhand	18.55
36	West Bengal	44.53
	Grand Total	1,113.21

Note:

1. For the FY 2020-21, the UT of Dadra & Nagar Haveli and Daman & Diu have been combined.

Central Release of Grants in aid under the India COVID-19 Emergency Response and Health System Preparedness Package during the FY 2020-21 (in Rs. Crores)

S. No.	Name of the State /UTs	Central Releases
1	Andaman & Nicobar Islands	14.80
2	Andhra Pradesh	422.67
3	Arunachal Pradesh	21.96
4	Assam	216.69
5	Bihar	193.94
6	Chandigarh	35.92
7	Chhattisgarh	109.21
8	Dadra & Nagar Haveli & Daman & Diu	4.67
9	Delhi	787.91
10	Goa	17.65
11	Gujarat	304.16
12	Haryana	187.71
13	Himachal Pradesh	54.48
14	Jammu & Kashmir	194.58
15	Jharkhand	70.84
16	Karnataka	409.63
17	Kerala	573.96
18	Ladakh	44.77
19	Lakshadweep	0.79
20	Madhya Pradesh	286.57
21	Maharashtra	1,185.12
22	Manipur	19.92
23	Meghalaya	14.82
24	Mizoram	8.86
25	Nagaland	10.27
26	Orissa	146.44
27	Puducherry	23.35
28	Punjab	165.28
29	Rajasthan	426.39
30	Sikkim	7.16
31	Tamil Nadu	868.09
32	Telangana	386.37
33	Tripura	23.21
34	Uttar Pradesh	541.56
35	Uttarakhand	72.25
36	West Bengal	295.28
	Total	8,147.28
	Health Insurance	110.6
	Grand Total	8,257.88